

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar General)**

Subject: Grant of financial assistance to the advocates/munshis practicing in various courts in the Union Territories of Ladakh out of Rupees Ten Lacs provided by the Government of UT of Ladakh.

ORDER

No: 144

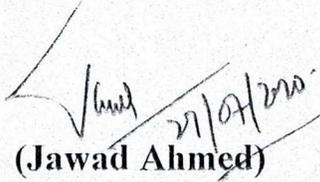
Dated: 27.07.2020

Sanction is hereby accorded for providing Rs. 5500/- each as financial assistance to the advocates recommended by the district level committees of district Leh and Kargil to meet their financial hardships on account of lockdown due to the Covid-19 pandemic, except to those who have shown income in either of the column No. 11, 12, 14 and 16 in the application form and also to those who have more than five years standing but have not shown any case filed/appeared in last three years in Column No. 9 of the application.

Sanction is also accorded for providing Rs. 4000/- each as financial assistance to the Munshis working with the advocates in the UT of Ladakh to meet their financial hardships on account of lockdown due to the Covid-19 pandemic.

The financial assistance be directly transferred into the account number of the Advocates and Munshis given by them in their application forms after verifying their account numbers from the concerned District Judge.

By Order.

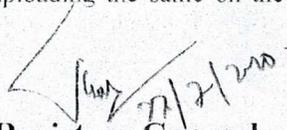

(Jawad Ahmed)
Registrar General

No: 2851-58/d.p

Dated: 27.07.2020

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K at Srinagar.
4. Registrar Rules, High Court of Jammu and Kashmir, Srinagar.
5. Registrar Computers, High Court of Jammu and Kashmir, Srinagar.
6. Principal District and Sessions Judge Ladakh and Kargil for information and necessary action.
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
.....for information.
8. CPC, e-Courts Project, High Court of Jammu and Kashmir for uploading the same on the High Court Website.


Registrar General